

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 427**  
**IB/241/ND/2019**

**IN THE MATTER OF:**

M/s Bhupindra Agro Pvt Ltd	...	Applicant
Versus		
M/s Shri Vardhman Rice Mills Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 18.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**01.05.2024.**

Sd/-  
**Court Officer**